

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/677/(IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK (ASSET RECOVERY MANAGEMENT
BRANCH)
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM
LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	V. KAMALA	Counsel for Third Party	Kamala B 18.591/93
	ADITI ASHOK	Counsel to Applicant - Indian Bank.	Aditi A
	S. Karthikeyi Balan Preeti. S. Arasu	Counsel for Corporate Corporate Return	Preeti

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that the efforts are being made to settle the matter between the parties and prayed for time. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)